

114
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

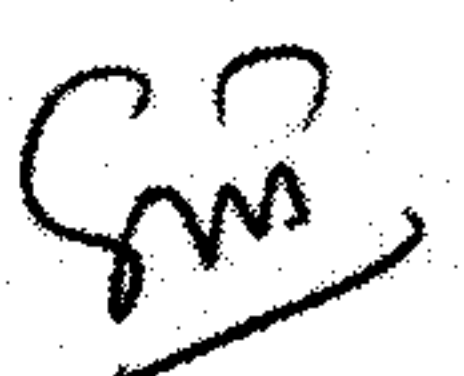
C.P. No. 164/73(4)/NCLT/AHM/2017

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: Vijay Kumar Gupta
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

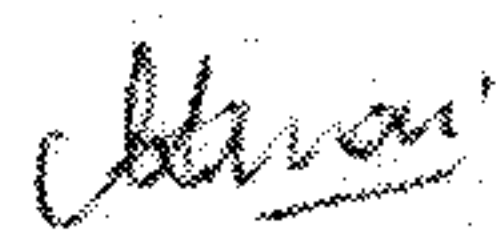
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rajesh v. Vaghasiya	Advocate	Provy holder of	
2.			Advocate of Petitioner	

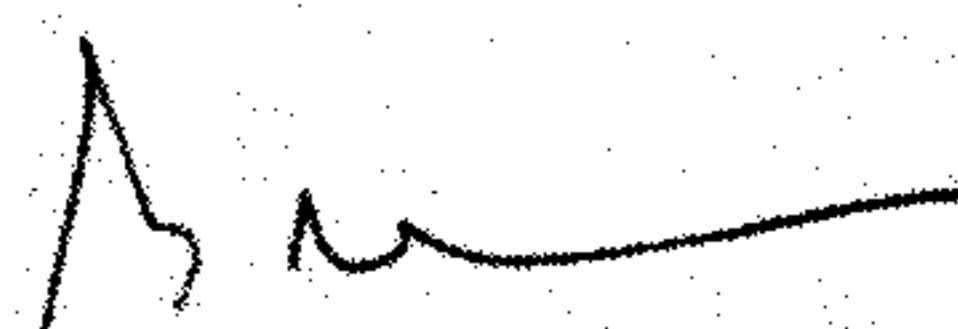
ORDER

Learned Advocate Mr. Rajesh Vaghasiya i/b Learned Advocate Mr. Jayesh Buch
present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner.

List the matter on 28.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.